

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 115
IB-463/ND/2022
IA-1450/2024

IN THE MATTER OF:

Mr. Ashok Chand Srivastava and Ors ... **Applicant/Petitioner**

Versus

M/s. Three C Properties Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 11.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the FC : Adv. Kumar Mihir, Adv. Kartavya Batra

For the Intervenor : Adv. Sonam Sharma, Adv. Rehan Verma

For the NOIDA : Adv. Abdhesh Chaudhary, Adv. Geetanjali Setia

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1450/2024: List on 12.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)